



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28th February, 2023

NOTICE

Please take notice that the following matters listed on 02.03.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022 (PH)	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors. With	Arnav Kumar	Tushita Ghosh Kumar Anurag Singh Raghav Bhatia
2.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018 (PH)	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	Tushita Ghosh	Arnav Kumar Mudit Gupta Gurudas Khurana
3.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
4.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal

By order of Hon'ble Chairperson

-Sd/-

Registrar